

SLP(C)No. 6416 OF 2001

ITEM No.207

Court No. 5

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6416/2001

(From the judgement and order dated 14/12/2000 in CMWP 1261/2000
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TRADE TAX OFFICER, U.P.

Petitioner (s)

VERSUS

M/S. KASHTHA KALA A.U.S.SAMITI LTD.&ANR.

Respondent (s)

(With prayer for interim relief and Office Report)
(With Appln(s). for exemption from filing O.T.
(For Final Disposal)

Date : 27/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. T.N. Singh, Adv.
Mr. R.C. Verma, Adv.
Mr. Mukesh Verma, Adv.

For Respondent (s) Mr. Prasenjit Keswani, Adv.
Mr. Prashant Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.

.SP2

Let this matter appear two weeks hence.

.SP1

(K.K. Chawla)
Court Master

(Shelly Sengupta)
Court Master